

WALAMTARI, Hyderabad under 'Training of Trainers' programme have been arranged by WAPCOS.

Mintmum Compensation for Acquisition of Land in Delhi

10003. SHRI GOPI NATH GAJAPATHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have fixed minimum compensation of agricultural land in Delhi;

(b) if so, the details thereof; and

(c) the date from which the new decision taken in this regard would be effective?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). Compensation is paid in accordance with the provisions of the Land Acquisition Act, 1894, as amended from time to time. Delhi Administration have, however, recently fixed the following minimum prices for agricultural land:—

- (i) Rs. 1.5 lakhs per acre for lands situated in the river bed between the forward bunds.
- (ii) Rs. 4.65 lakhs per acre for all other agricultural lands.

These minimum prices are effective from 27.4.90 and will be taken into consideration by the Land Acquisition Collector for payment of compensation and would apply in all cases where land has been notified under Section 4 of the Land Acquisition Act. For land notified under Section 4 in previous year, the minimum price would be arrived at by discounting the 1990 prices by 15% per annum. This minimum price would not apply to cases where awards have already been announced. In addition, to this minimum

price, land owner would also be entitled to 30% solatium and other benefits provided for in the Act.

Spinning Mill in Madhya Pradesh

10004. SHRI PARASRAM BHARDWAJ: Will the Minister of TEXTILES be pleased to state:

(a) whether handloom industry in Madhya Pradesh is suffering because of the non-availability of yarn;

(b) whether Government have received a proposal from the State Government for the establishment of various cooperative spinning mills in the State; and

(c) if so, the details and action taken in this regard?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) There had been no complaint regarding the availability of yarn to handloom weavers in Madhya Pradesh.

(b) and (c). Central Government gives loan assistance to the National Cooperative Development Corporation (NCDC) for setting up new Weavers' Cooperative Spinning Mills and expanding the Capacity of the existing Weavers' Cooperative Spinning Mills in various States in order to build up captive production for the handloom sector. During VII Plan Period, no proposal was received from Government of Madhya Pradesh for setting up of any Weavers' Cooperative spinning mill in the State.

SC/ST Families Below Poverty Line in Punjab

10005. SHRI KAMAL CHAUDHARY: Will the Minister of WELFARE be pleased to state: